

ITEM NO.7

SECTION XVIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

I.A. No. 22-24 In CIVIL APPEAL NO(s). 4927-4929 OF 2002

PANKAJ GUPTA & ORS.

Appellant (s)

VERSUS

STATE OF JAMMU & KASHMIR & ORS.

Respondent(s)

(With appln(s) for clarification and office report))

With

I.A. No. 1 In Civil Appeal NO. 6068 of 2004

(With prayer for interim relief)

I.A. No. 1 In Civil Appeal NO. 6069 of 2004

(With prayer for interim relief and office report)

I.A. No.1 In Civil Appeal NO. 6079 of 2004

(With prayer for interim relief and office report)

Date: 05/05/2006 These Appeals were called on for hearing today.

For Appellant(s)

Mr. N. Ganpathy,Adv.

Mr. Ashok Mathur

Mr. N. Ganpathy

Ms. Purnima Bhat

Mr. Anil Kumar Jha

Mr.Himinder Lal

For Respondent(s)

Mr. J.S. Attri,Adv.

Mr. Anis Suhrawardy ,Adv

Mr. Satish Vig ,Adv

Rr-Ex-Parte ,Adv

Mr Anoop Kumar Srivastava, Adv.

Mr. Rameshwar Prasad Goyal ,Adv

Mr. Anis Suhrawardy

Mr. R.D. Upadhyay

Mr. Goodwill Indeevar

UPON hearing counsel the Court made the following

O R D E R

An application for modification of the order dated 16.9.2004
of the Hon'ble Court and

another application for extension of time are ready for hearing. List the applications before
the Hon'ble

Court.

(B.SUDHEENDRA KUMAR)

Registrar

hj